

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 39 of 2011 &
I.A. No. 61 of 2011

Dated : 6th July, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Mula Parwara Electric Co-operative Society Ltd. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Ramji Srinivasan, Sr. Advocate with
Mr. Shaunak J. Thakker
Mr. D.J. Kakalia, Mr. Bhavesh P,
Ms. Gunjan Jayakar & Mr. Hasan Murtaza

Counsel for Respondent (s): Mr. Buddy A. Ranganadhan, Mr. Arijit Maitra
and Ms. Richa Bharadwaja for R.1
Mr. Vikas Singh Sr. Adv. Ms. Deepa Chawan
& Mr. Varun Pathak for R-2/MSEDCL
Mr. A.S. Chandhiok, ASG, Mr. Sandeep
Bajaj, Ms. Asha G. Nair and Mr. S.R.
Nargolkar for Govt. of Maharashtra/ R.3

ORDER

List the matter for further hearing on **12.07.2011** at 12.00 p.m.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ss/rt